

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO. 170/00923/2015

DATED THIS THE 22ND DAY OF NOVEMBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER (J)
HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Sri P. Nagaraj
S/o T.S. Puttananjappa
Aged about 44 years,
R/a 245, "Ashraya",
9th Cross,
Srirampura 2nd Stage,
Mysore – 570 023

.....Applicant

(By Advocate M/s Haranahalli Law Partners)

Vs.

1. Union of India,
Represented its Secretary,
Ministry of Railways,
Rail Bhavan,
New Delhi – 110 001.

2. General Manager,
South Western Railway,
Head Quarters Office,
Personal Department,
Hubli – 580 020

....Respondents

(By Shri N. Amaresh, Counsel for the Respondents)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

The learned counsel for the applicant has filed a memo indicating that he had filed a Writ Petition against the crux of the issue involved in this matter in the Hon'ble High Court of Karnataka as Writ Petition No. 64735/2016 against the order of the Commissioner in Appeal No. CR 26/2014.

2. The OA is therefore disposed of but with liberty. No order as to costs.

(PRASANNA KUMAR PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicants in OA No.170/00923/2015

Annexure A-1: True copy of Caste Certificate issued to the applicant

Annexure A-2: True copy of the Railway Recruitment Board Notification dated 28.06.1998

Annexure A-3: True copy of the Railway Recruitment Board call letter for the written examination issued to the applicant

Annexure A-4: True copy of the Railway Recruitment Board provisional selection letter No. RRB/BNC/CS/1/98(1) dated 25.02.1999

Annexure A-5: True copy of the South Central Railway Note No. L/P.563/RT/vol. dated 17.05.1999

Annexure A-6: True copy of the South Central Railway Office Order No. 92/99(MIN) dated 26.05.1999

Annexure A-7: True copy of South Central Railway letter No. L/P.535/NPB/VOL.XVII dated 29.01.2001

Annexure A-8: True copy of letter dated 04.07.2001 regarding confirmation of Ministerial Staff in Hubli workshops.

Annexure A-9: True copy of South Western Railway letter No. Y/P(S)676/Clerks/Vol.X dated 12.06.2003

Annexure A-10: True copy of South Western Railway letter No. Y/P(S)676/Clerks/Vol.X dated 10.07.2003.

Annexure A-11: True copy of South Western Railway letter No. Y/P.608/PI/STREAM-11 dated 19.06.2006

Annexure A-12: True copy of South Western Railway HQ Memorandum No. SWR P. 608/I/PI-Gr.III/Stream I &II/Vol.I dated 07.11.2007

Annexure A-13: True copy of South Western Railway Memorandum No. SWR P. 608/Per/PI-Gr.I/Vol.I dated 06.01.2010

Annexure A-14: True copy of South Western Railway HQ Office Order No. 18/2010 dated 27.01.2010

Annexure A-15: True copy of South Western Railway letter No. Y/P.532/XII/Vol.6 dated 11.07.2011

Annexure A-16: True copy of South Western Railway letter No. Y/P.532/XII/Vol.6 dated 31.10.2011

Annexure A-17: True copy of South Western Railway letter No. Y/P.532/XII/Vol.6 dated 01.12.2011

Annexure A-18: True copy of South Western Railway letter No. SWR/HQ/P.607/Pers/70%/2011 dated 13.04.2012

Annexure A-19: True copy of South Western Railway letter O.O. No. 599/05/2012/Gaz dated 30.05.2012

Annexure A-20: True copy of order dated 10.08.2012 in case No. Truthfinding.PR.16/12-13 before the Tahsildar, Mysore.

Annexure A-21: True copy of Register extract of Caste Certificate Register maintained by Tahsildar office

Annexure A-22: True copy of representation of the applicant dated 10.09.2012 addressed to the Deputy Commissioner, Mysore.

Annexure A-23: True copy of Endorsement No. SC/ST.RTI.PR.50/12-13 dated 10.10.2012

Annexure A-24: True copy of judgment of the Hon'ble High Court of Karnataka in Writ Petition No. 47506/2012 dated 11.01.2013

Annexure A-25: True copy of appeal of the applicant presented before the Caste Verification Committee

Annexure A-26: True copy of proceedings of the SC/ST District Caste Verification Committee Meeting held on 01.09.2014 at 11.00 AM.

Annexure A-27: True copy of appeal of the applicant before the Commissioner/Director of Social Welfare Department.

Annexure A-28: True copy of proceedings of the Tahsildar, Mysore order in Case No. Truth Finding.PR/16/12-13 dated 07.11.2014

Annexure A-29: True copy of order in Case No. Sakani/Vu Mathu Tha-2/CR.26/2014-15 dated 17.12.2014.

Annexure A-30: True copy of judgment of the Hon'ble High Court of Karnataka in Writ Petition No. 60326/2014 dated 23.12.2014

Annexure A-31: True copy of South Western Railway Memorandum No. SWR/P.171/SCT/PN dated 09.01.2015

Annexures with reply statement:

Nil
